

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: MUMBAI**

R.P. No.48/2001
in
OA-698/2000

Mumbai this the 19th day of September, 2001.

Shrimati S.G. Vispute -Applicant

vs.

Union of India & Ors. -Respondents

ORDER (BY CIRCULATION)

By way of this review petition the applicant seeks to review of order dated 15.6.2001. I have perused the grounds taken by the applicant in the RP. I do not find any error apparent on the face of the record or discovery of new material which was not available to the applicant even after exercise of due diligence. By this petition the applicant is trying to re-argue the matter, which is not permissible as held by the Apex court in K.Ajit Babu & ors. v. Union of India & Ors. JT 1997 (7) SC 24. The R.P. is, therefore, rejected, by circulation.

S. Rejm

(SHANKER RAJU)
MEMBER(J)